

**Sixteenth Lok Sabha**

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Title: Introduction of the Uniform Civil Code in India Bill, 2018.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): I beg to move for leave to introduce a Bill to provide for the constitution of the National Inspection and Investigation Committee for preparation of Uniform Civil Code and its implementation throughout the territory of India.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the constitution of the National Inspection and Investigation Committee for preparation of Uniform Civil Code and its implementation throughout the territory of India.”

*The motion was adopted.*

SHRI CHANDRAKANT KHAIRE : I introduce\*\* the Bill.